THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) No, Sir. IARI has not alloted any land to the Government of Israel. However, it has earmarked a site measuring 17 acres of land for a joint Indo-Israeli project on technology assessment and transfer with technical and equipment support from Israel Government for a period of three years.

- (c) No, Sir.
- (d) Does not arise.

Settlement of Displaced persons from POK

455. SHRI MANGAT RAM SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps being taken by the Government for permanent settlement of the families displaced from the Pak Occupied Kashmir;

(b) whether the Government of Jammu & Kashmir has recommended compensation of Rs. 25000/- to each family for their rehabilitation;

(c) if so, the number of families identified alongwith the number of families granted compensation so far; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) the process of permanent settlement of the families displaced from Pak Occupied Kashmir has since been completed. Although these families have not been paid compensation in lieu of the properties left behind by them in Pak Occupied Kashmir, ex-gratia payment at the following scales were given to all the 31732 families who applied for assistance.

(i)	Urban	families	-	Rs.	3500	per	family
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 (ii) Agricultural – Rs. 1,000 plus (2-3 families acres of irrigated or 4-6 acres of un-irrigated land) depending upon the size of each family.

(b) Yes Sir.

(c) and (d) The Government of India have not found it feasible to accede to this recommendation of the State Government as it would have triggered off further demands from other sections of similarly placed people.

Loss of Crop Production

456. SHRI R. SAMBASIVA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether production of the wheat dropped by about 3 million tonnes this year and the production of pulses has remained stagnant for a few years;

(b) if so, whether the country is losing Rs. 9,400 crores every year on account of this;

(c) if so, whether 5.76 million hectares suffering either from problems of water logging and or from salinity/ alkalinity;

(d) if so, whether the annual crop production loss is estimated at the rate of about Rs. 10,000 per hectare; and

(e) if so, the details of the schemes formulated for reclamation of the land ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The production of ...wheat during 1995-96 was 62.62 million tonnes i.e. lower by about 3.15 million tonnes over the production of 65.77 million tonnes achieved in 1994-95. On the other hand the production of pulses has been hovering in the range of around 12-14 million tonnes since 1990-91.

(b) No such assessment could possibly be made on account of fall in wheat production in a single year i.e. 1995-96 and stagnant production of pulses for the last few years.

(c) As per National Commission on Agriculture (NCA) report, 1976, the country has got 3.58 million hectares of alkali soil and 5.5 million hectares saline including coastal saline and sandy soils.

(d) The annual crop production loss on account of problems of water logging and salinity/alkalinity is not assessed.

(e) A Centrally Sponsored Scheme for Reclamation of Alkali Soils is in operation from 7th Five Year Plan. So far, an area of 4.32 lakh hectares has been reclaimed with a cost of Rs. 59.67 crores. Besides, an area of 28000 hectares has been reclaimed at a cost of Rs. 58.94 crores under EEC assisted and World Bank assisted project for Reclamation of Alkali Soils in U.P. and Bihar.

During 9th Plan, the scheme will continue and besides 3 new schemes have been proposed as under viz.

- Reclamation of Saline including Coastal Saline and Sandy areas.
- Protection and development of waterlogged areas for increasing productivity.

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Amelioration of acid soils.

Foodgrains and Sugar to Jammu and Kashmir

457. SHRI CHAMAN LAL GUPTA : Will the Minister of FOOD be pleased to state :

(a) the quantity of foodgrains and sugar despatched to the state of Jammu and Kashmir and the quantity of various types of foodgrains/sugar lost in transit and the , value thereof;

(b) the steps taken for the recovery of the lost foodgrains/sugar and also the manner in which the